FORM G
(Version 2)
INVITATION FOR "EXPRESSION OF INTEREST FOR CMP EURO TECHNOPLAST PRIVATE LIMITED OPERATING IN "PLASTIC COMPONENTS/PROMOTIONAL ITEMS FOR THE CONFECTIONERY AND TOY INDUSTRIES" AT PUNE

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**CD –** CMP Euro Technoplast Private Limited **PAN No. –** AAFCC5010Q **CIN No. -** U25203MH2013PTC250785
2.	Address of the registered office	**Registered office:** Shop No. 10, Plot No. 62, Aggarwal Trade Centre, Sector 11, CBD Belapur, Thane, Maharashtra - 400614, India.
3.	URL of website	**https://cmpeurotechnoplast.sumedhamanagement.com/**
4.	Details of place where majority of fixed assets are located	**CMP Euro Technoplast Pvt Ltd Indapur** Address: Plot no A 99 MIDC area, Loni Devkar MIDC Indapur, Tal Indapur Dist Pune, Pincode 413132.
5.	Installed capacity of main products/ services	Plant Site is equipped with following: • 28 Machines for moulding plastic materials from 100 to 150 Tons on three shift basis • 12 Pad-printing machines with rotating belt from 4 to 6 colours • 16 welding machines with rotary table • Working capacity for 24/7 with 3 diesel generators kala genset (2*200 KVA + 1*250 KVA)
6.	Quantity and value of main products/ services sold in last financial year	Sale of Goods for INR 3,83,76,325/- as on 31st March 2025 In FY 2021-22, it produced 8,55,00,000 complete surprises (toys) for a total of 38,70,00,000 plastic components. Highest in FY 2018-19 for 148.4 Million Units
7.	Number of employees/ workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details about the Corporate Debtor or any additional information can be obtained from the Resolution Professional through the provided Email address: ip.cmpeurotechnoplastpvtltd@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The information can be obtained from the Resolution Professional through email: ip.cmpeurotechnoplastpvtltd@gmail.com

10.	Last date for receipt of expression of interest	28-11-2026
11.	Date of issue of provisional list of prospective resolution applicants*	08-12-2026
12.	Last date for submission of objections to provisional list	13-12-2026
13.	Date of issue of final list of prospective resolution applicants	23-12-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28-12-2026 (subject to receipt of Non-Disclosure Agreement by Eligible PRAs)
15.	Last date for submission of resolution plans	27-01-2027
16.	Process email id to submit Expression of Interest	ip.cmpeurotechnoplastpvtltd@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is registered with Ministry of Micro, Small and Medium Enterprise. **UAM No.**: MH18B0000808

***It is to be noted that as per FORM G (Version 1) dated 09.10.2026, the Provisional List of Prospective Resolution Applicants have been issued on 03.11.2026, those PRAs shall continue to be part of FORM G (Version 2) based upon their respective eligibility.**

Further, refer Expression of Interest (EOI) Process Document available on the website of the corporate debtor at https://cmpeurotechnoplast.sumedhamanagement.com/ or send an email to ip.cmpeurotechnoplastpvtltd@gmail.com for relevant dates and detailed Expression of Interest.

Date: 13.11.2026
Place: Kolkata

SUMEDHA MANAGEMENT SOLUTIONS PRIVATE LIMITED-IPE
INSOLVENCY PROFESSIONAL
IBBI REGN. No.
IBBI/IPE-0020/IPA-1/2022-23/50023

Mr. Bijay Murmuria
Authorised Insolvency Professional
Sumedha Management Solutions Private Limited (IPE)
IBBI Regn. No.: IBBI/IPE-0020/IPA-1/2022-23/50023
AFA – AA1/50023/02/311226/20067 Valid upto 31.12.2026
Registered address with IBBI: 2B, Geetanjali Apartment, 8B, Middleton Street, Kolkata- 700071
Registered e-mail ID with IBBI: info@sumedhamanagement.com
Resolution Professional
In the matter of CMP Euro Technoplast Private Limited
Website: https://cmpeurotechnoplast.sumedhamanagement.com/
Process email ID: ip.cmpeurotechnoplastpvtltd@gmail.com

CUPID LIMITED

Manufacturer & Exporter of Male Condoms, Female Condoms, Water Based Lubricant and In Vitro Diagnostics (IVD)

A-68, M.I.D.C. (Malegaon), Sinnar, Nashik-422 113, Maharashtra, India,
Tel No.: +91 2551 230280 / 230772, Fax: +91 2551 230279 CIN No.: - L25193MH1993PLC070846
E-mail: cs@cupidlimited.com Website: www.cupidlimited.com

STATEMENT OF UN-AUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2026

The Board of Directors of the Company, at the meeting held on November 11, 2026 approved the un-audited financial results of the Company, for the quarter and half year ended September 30, 2026. The results, along with the Auditor's Limited Review Report, have been posted on the Company's website at https://www.cupidlimited.com/financial-reports/ and can be accessed by scanning the QR code.

Place: Mumbai
Date: November 11, 2026

For Cupid Limited
SD/-
Aditya Kumar Halwasiya
Chairman and Managing Director

Note: The above intimation is in accordance with Regulation 33 read with Regulation 47(1) of the SEBI (Listing Obligation & Disclosure Requirements) Regulations, 2015.

ZUARI INDUSTRIES LIMITED

CIN - L65921GA1967PLC000157

Regd. Office: Jai Kisaan Club, Jalvayu Colony Road, Near MES College, Zuarinagar, Sancoale, Goa – 403726
Telephone: (0832) 2592181, 2592182; **Email:** ig.zgl@adventz.com; **Website:** www.zuariindustries.in

UNAUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30 SEPTEMBER 2026

In Compliance of Regulation 33 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, as amended, ("SEBI Listing Regulations"), the Board of Directors of Zuari Industries Limited ("Company") at its meeting held on Thursday, 12 November 2026 approved the Unaudited Financial Results (Standalone and Consolidated) of the Company for the quarter and half year ended 30 September 2026 ("Financial Results").

The Financial Results, along with the Auditors' Reports thereon issued by M/s. V Sankar Aiyar & Co., Chartered Accountants, Statutory Auditors of the Company are available on the websites of Stock Exchanges, i.e. BSE Limited and National Stock Exchanges of India Limited at www.bseindia.com and www.nseindia.com respectively and also posted on the website of the Company at www.zuariindustries.in. In compliance with Regulation 47 of the SEBI Listing Regulations, we hereby notify that the same can also be accessed by scanning the below Quick Response (QR) code.

Place: Gurugram
Date: 12 November 2026

For and on behalf of the Board of Directors of
Zuari Industries Limited
Sd/-
Athar Shahab
Managing Director
DIN: 01824891

A. K. CAPITAL SERVICES LIMITED

BUILDING BONDS

Registered Office: 603, 6th Floor, Windsor, Off CST Road, Kalina, Santacruz (East), Mumbai - 400 098
Tel: 91(022) 6754 6500 | **Fax:** 91(022) 6610 0594 | **Email:** compliance@akgroup.co.in
Website: www.akgroup.co.in | **CIN**: L74899MH1993PLC274881

NOTICE OF RECORD DATE

Pursuant to Regulation 42 and other applicable regulations, if any, of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 the Board of Directors at their meeting held on Thursday, November 12, 2026, has declared the second Interim Dividend for the financial year 2026-27 of INR 18/- per fully paid up equity share at 180% (face value of INR 10/- per equity share) and fixed the Record Date as Wednesday, November 18, 2026 to determine the names of the equity shareholders of the Company who shall be entitled to receive the second Interim Dividend.

The said notice is also available on the BSE website (www.bseindia.com) and on the Company's website (www.akgroup.co.in)

For A. K. Capital Services Limited
Sd/-
A. K. Mittal
Managing Director
(DIN: 00698377)

Date: November 12, 2026
Place: Mumbai

ANDHRA PAPER LIMITED

Serving you with pride..

(Corporate Identity Number: L21010AP1964PLC001008)
An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Company
Regd. Office: Rajahmundry-533 105, East Godavari District, India. Tel: +91-883-2471831
Corp. Office: 31, Chowringhee Road, Park Street, Kolkata-700 016, India. Tel: +91-33-71500500
Website: **www.andhrapaper.com** E-mail: **bijaykumar.sanku@andhrapaper.com**

NOTICE TO SHAREHOLDERS

Special Window for Transfer and Dematerialisation of Physical Securities

Pursuant to SEBI Circular No. HO/38/13/11(2)2026-MIRSD-POD/ I/3750/2026 dated January 30, 2026, shareholders are informed that a another special trading window has been opened for a period of **February 05, 2026 to February 04, 2027** (both days inclusive), this window intended to facilitate the transfer and dematerialisation of physical securities that were earlier rejected, returned or remained unprocessed due to deficiencies in documentation, procedural issues, or other reasons prior to April 01, 2019. Refer to the following matrix with regard to the applicability of lodgement.

Execution Date of Transfer Deed	Lodged for transfer before April 01, 2019?	Original Security Certificate Available?	Eligible to lodge in the current window?
Before April 01, 2019	No (it is fresh lodgement)	Yes	✓
Before April 01, 2019	Yes (it was rejected/ returned earlier)	Yes	✓
Before April 01, 2019	Yes	No	×
Before April 01, 2019	No	No	×

Kindly note that the request(s) which are accompanied by original share certificate(s) along with transfer deeds and relevant supporting documents will only be considered under this special trading window. The securities so transferred shall be mandatorily credited to the transferee only in demat mode and shall be under lock-in for a period of one year from the date of registration of transfer. During this lock-in period, the securities cannot be transferred, lien-marked or pledged.

Submit original transfer documents along with corrected or missing details to our Registrar and Share Transfer Agent (RTA) at M/s KFin Technologies Limited, Unit: Andhra Paper Limited, Selenium Building, Tower-B, Plot No 31 & 32, Financial District, Nanakramguda, Serilingampalli, Rangareddi, Hyderabad, Telangana – 500 032 (Tel No: 1-800-309-4001).

For Andhra Paper Limited
Sd/-
Bijay Kumar Sanku
Company Secretary

Place: Rajahmundry
Date: November 12, 2026

FORM G
(Version 2)

INVITATION FOR "EXPRESSION OF INTEREST FOR CMP EURO TECHNOPLAST PRIVATE LIMITED OPERATING IN "PLASTIC COMPONENTS/PROMOTIONAL ITEMS FOR THE CONFECTIONERY AND TOY INDUSTRIES" AT PUNE

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the Corporate Debtor along with PAN & CIN/ LLP No.	**CD - CMP Euro Technoplast Private Limited** **PAN No. -** AAFCC5010Q **CIN No. -** U25203MH2013PTC250785
2.	Address of the Registered Office	**Registered Office:** Shop No. 10, Plot No. 62, Aggarwal Trade Centre, Sector 11, CBD Belapur, Thane, Maharashtra - 400614, India.
3.	URL of Website	**https://cmpeurotechnoplast.sumedhamanagement.com/**
4.	Details of place where majority of fixed assets are located	**CMP Euro Technoplast Pvt Ltd Indapur** Address:Plot No. A 99 Midc area, Loni Devkar Midc Indapur, Tal Indapur, Dist- Pune, Pincode 413132.
5.	Installed capacity of main products / services	Plant Site is equipped with following: • 28 Machines for moulding plastic materials from 100 to 150 Tons on three shift basis • 12 Pad-printing machines with rotating belt from 4 to 6 colours • 16 welding machines with rotary table • Working capacity for 24/7 with 3 diesel generators kala genset (2*200 KVA + 1*250 KVA)
6.	Quantity and value of main products / services sold in last financial year	Sale of Goods for INR 3,83,76,325/- as on 31st March 2025 In FY 2021-22, it produced 8,55,00,000 complete surprises (toys) for a total of 38,70,00,000 plastic components. Highest in FY 2018-19 for 148.4 Million Units
7.	Number of employees/ workmen	N.A.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details about the Corporate Debtor or any additional information can be obtained from the Resolution Professional through the provided Email address: **ip.cmpeurotechnoplastpvtltd@gmail.com**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The information can be obtained from the Resolution Professional through email: **ip.cmpeurotechnoplastpvtltd@gmail.com**
10.	Last date for receipt of expression of interest	28-11-2026
11.	Date of issue of provisional list of prospective resolution applicants*	08-12-2026
12.	Last date for submission of objections to provisional list	13-12-2026
13.	Date of issue of final list of prospective resolution applicants	23-12-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28-12-2026 (subject to receipt of Non-Disclosure Agreement by Eligible PRAs)
15.	Last date for submission of resolution plans	27-01-2027
16.	Process email id to submit Expression of Interest	**ip.cmpeurotechnoplastpvtltd@gmail.com**
17.	Details of the Corporate Debtor's registration status as MSME	The Corporate Debtor is registered with Ministry of Micro, Small and Medium Enterprise. **UAM No.:** MH18B0000808

***It is to be noted that as per FORM G (Version 1) dated 09.10.2026, the Provisional List of Prospective Resolution Applicants have been issued on 03.11.2026, those PRAs shall continue to be part of FORM G (Version 2) based upon their respective eligibility.**

Further, refer Expression of Interest (EOI) Process Document available on the website of the corporate debtor at **https://cmpeurotechnoplast.sumedhamanagement.com/** or send an email to **ip.cmpeurotechnoplastpvtltd@gmail.com** for relevant dates and detailed Expression of Interest.

Mr. Bijay Murmuria
Authorised Insolvency Professional
Sumedha Management Solutions Private Limited (IPE)
IBBI Regn. No.: IBBI/IPE-0020/IPA-1/2022-23/50023
AFA – AA1/50023/02/311226/20067 Valid upto 31.12.2026
Registered address with IBBI: 2B, Geetanjali Apartment, 8B, Middleton Street, Kolkata- 700071
Registered e-mail ID with IBBI: info@sumedhamanagement.com
Resolution Professional
In the matter of CMP Euro Technoplast Private Limited
Website: https://cmpeurotechnoplast.sumedhamanagement.com/
Process email ID: ip.cmpeurotechnoplastpvtltd@gmail.com

Place: Kolkata Date: 13.11.2026

Dish TV India Ltd

Corporate office: 11th Floor, Tower 3, Embassy Oxygen Busines Park, Plot No. 7, Sec-144, Noida- 201304, Uttar Pradesh
Regd. Office: 1st Floor, Gala No. 121, Hindustan Kohinoor Industrial Complex, Lal Bahadur Shastri (LBS) Marg, Vikhroli (West), Mumbai – 400083, Mumbai Suburban, Maharashtra
CIN: L51909MH1988PLC287553, Tel.: 0120-5047005/5047000, Fax: 0120-4357078
E-mail: investor@dishd2h.com, Website: www.dishd2h.com
Extract of statement of standalone and consolidated financial results for the quarter and half year ended 30 September 2026

(Rs. In Lacs)

Particulars	Standalone						Consolidated					
	Quarter ended			Year ended			Quarter ended			Year ended		
	30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026	30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
1. Total income from operations	11,003	7,370	11,896	18,373	27,612	46,557	29,209	26,583	29,113	55,792	62,049	116,261
2. Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(3,336)	(7,552)	(6,014)	(10,888)	(8,340)	(20,937)	(29,574)	(28,630)	(13,265)	(58,204)	(22,446)	(66,116)
3. Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(3,336)	(7,552)	(6,014)	(10,888)	(8,340)	(80,146)	(29,574)	(28,630)	(13,265)	(58,204)	(22,446)	(80,464)
4. Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(3,336)	(7,552)	(6,014)	(10,888)	(8,340)	(80,146)	(29,574)	(28,630)	(13,265)	(58,204)	(22,718)	(80,736)
5. Total comprehensive income for the period [comprising profit/ (loss) for the period (after tax) and other comprehensive income (after tax)]	(3,350)	(7,536)	(6,046)	(10,886)	(8,356)	(79,818)	(29,770)	(28,603)	(13,236)	(58,373)	(22,662)	(80,106)
6. Equity Share Capital	18,413	18,413	18,413	18,413	18,413	18,413	18,413	18,413	18,413	18,413	18,413	18,413
7. Other Equity	-	-	-	(400,873)	(318,660)	(390,040)	-	-	-	(480,991)	(365,311)	(422,672)
8. Basic and diluted earnings per share (for continuing and discontinued operations) of Re. 1 each (not annualised) (In Rs.)	(0.17)	(0.39)	(0.31)	(0.57)	(0.43)	(4.17)	(1.54)	(1.49)	(0.69)	(3.03)	(1.18)	(4.20)

Notes:

1.This financial result has been prepared in accordance with Indian Accounting Standards (Ind AS), the provisions of Companies Act, 2013 (the Act), as applicable and guidelines issued by Securities and Exchange Board of India (SEBI).

2.The above information is an extract of the detailed format of financial results filed by the company with the stock exchanges under regulation 33 of the SEBI (Listing obligations and Disclosure Requirements) Regulations, 2015. The full format of the above financial results are available on the Stock Exchange websites, (www.bseindia.com and www.nseindia.com) and also on Company's website at www.dishd2h.com. Scan the below QR Code to view the financial results.

Place: Noida
Date: 12 November 2026

For and on behalf of the Board of Directors
DISH TV INDIA LIMITED

Mr. Manoj Dobhal
CEO and Whole time Director
DIN: 10536036

TECHNO ELECTRIC & ENGINEERING COMPANY LIMITED

CIN: L40108HR2005PLC142826
Corporate Office: "Park Plaza" 71, Park Street, Kolkata - 700 016
Email: desk.investors@techno.co.in Website: www.techno.co.in
Phone No.: 033 4051 3000, Fax No.: 033 4051 3326

Extract of Statement of Standalone and Consiolidated Unaudited Financial Results for the quarter and six month period ended 30 September, 2026

(₹ in Millions)

PARTICULARS	Standalone						Consolidated					
	Quarter ended			Six Month ended		Year ended	Quarter ended			Six Month ended		Year ended
	30th Sep 2026	30th Jun 2026	30th Sep 2025	30th Sep 2026	30th Sep 2025	31st Mar 2026	30th Sep 2026	30th Jun 2026	30th Sep 2025	30th Sep 2026	30th Sep 2025	31st Mar 2026
	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
Total income from operations (net)	10,968.17	6,416.41	8,386.15	17,384.58	13,523.29	32,524.77	11,078.68	6,303.41	8,434.25	17,382.09	13,693.99	32,516.33
Net Profit / (Loss) for the period / year from continuing operations (before Tax, Exceptional and/or Extraordinary items)	1,770.30	1,214.47	1,441.96	2,984.77	2,669.55	5,906.80	1,978.44	1,184.70	1,395.72	3,163.14	2,757.02	5,751.48
Net Profit / (Loss) for the period/ year from Discontinued operations (before Tax, Exceptional and/or Extraordinary items)	-	-	-	-	336.31	336.31	-	-	-	-	336.31	336.31
Net Profit / (Loss) for the period / year from continuing operations before tax (after Exceptional and/or Extraordinary items)	1,770.30	1,214.47	1,441.96	2,984.77	2,669.55	5,906.80	1,978.44	1,184.70	1,395.72	3,163.14	2,757.02	5,751.48
Net Profit / (Loss) for the period / year from discontinued operations before tax (after Exceptional and/or Extraordinary items)	-	-	-	-	336.31	336.31	-	-	-	-	336.31	336.31
Net Profit / (Loss) for the period / year from continuing operations after Tax(after Exceptional and /or Extraorinary items)	1,360.58	961.55	1,233.98	2,322.13	2,215.53	5,167.70	1,584.09	933.28	1,039.83	2,517.37	2,149.36	4,486.98
Net Profit / (Loss) for the period / year from discontinued operations after Tax(after Exceptional and /or Extraorinary items)	-	-	-	-	251.67	251.67	-	-	-	-	251.67	251.67
Total Comprehensive Income for the year	1,360.46	961.44	1,233.48	2,321.90	2,466.23	5,418.95	1,658.27	930.12	1,208.30	2,588.39	2,578.15	5,219.42
Equity Share Capital	232.60	232.60	232.60	232.60	232.60	232.60	232.60	232.60	232.60	232.60	232.60	232.60
Other Equity (excluding Revaluation Reserves)	-	-	-	-	-	41,809.25	-	-	-	-	-	41,335.95
Earnings Per Share (After tax and before Exceptional items) (of ` 2/- each) for continuing operations												
Basic :	11.70	8.27	10.61	19.97	19.05	44.44	13.62	8.02	8.94	21.65	18.48	38.58
Diluted:	11.70	8.27	10.61	19.97	19.05	44.44	13.62	8.02	8.94	21.65	18.48	38.58
Earnings Per Share (After tax and before Exceptional items) (of ` 2/- each) for discontinued operations												
Basic :	-	-	-	-	2.16	2.16	-	-	-	-	2.16	2.16
Diluted:	-	-	-	-	2.16	2.16	-	-	-	-	2.16	2.16
Earnings Per Share (After tax and before Exceptional items) (of ` 2/- each) for continuing and discontinued operations												
Basic :	11.70	8.27	10.61	19.97	21.21	46.60	13.62	8.02	8.94	21.65	20.64	40.74
Diluted:	11.70	8.27	10.61	19.97	21.21	46.60	13.62	8.02	8.94	21.65	20.64	40.74

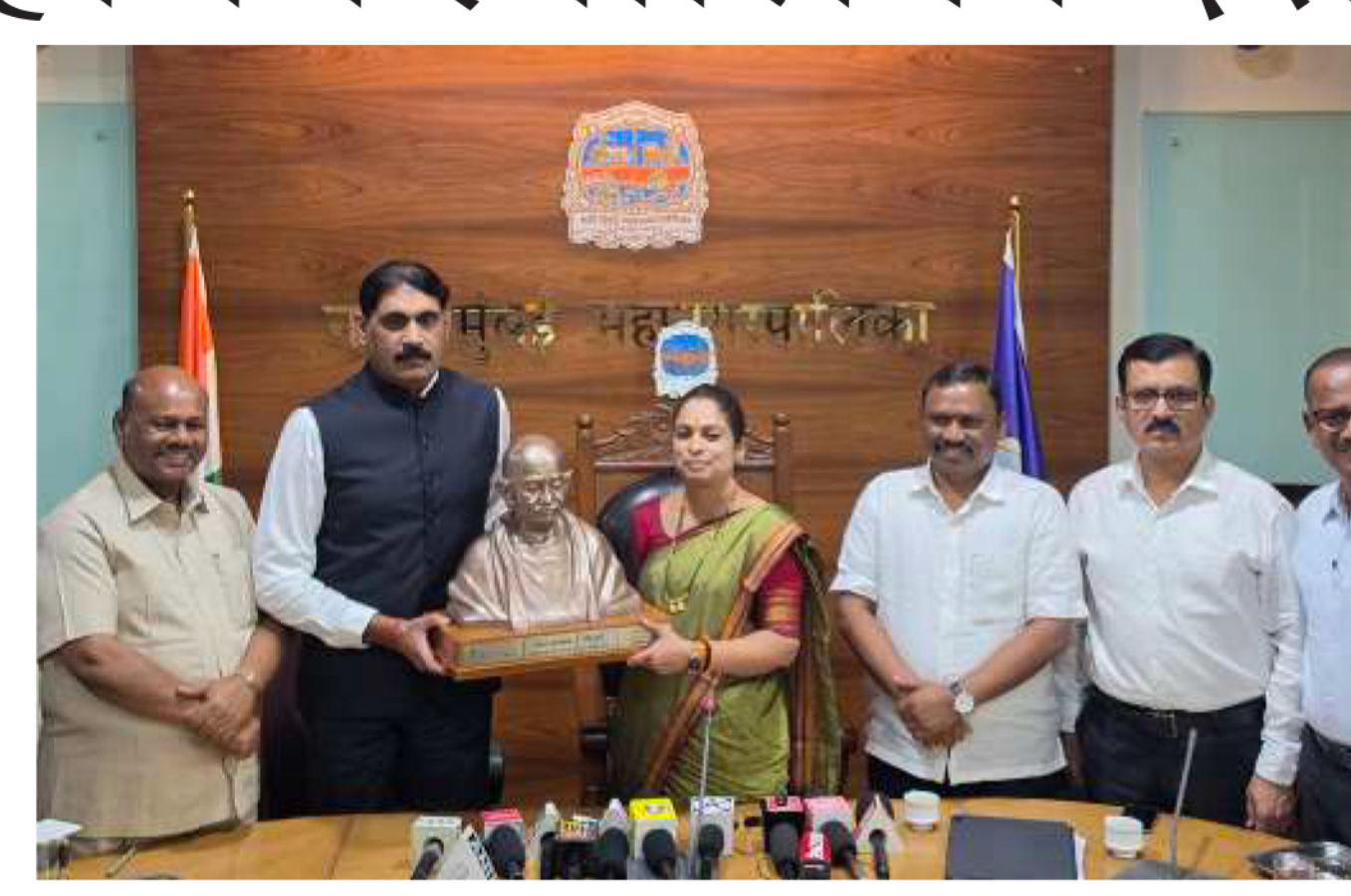
Note : The above is an extract of the detailed format of Financial Results for the quarter and six month ended period September, 2026 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Financial Results are available on the Stock Exchange websites, www.nseindia.com and www.bseindia.com and on the Company's website www.techno.co.in.

For and on behalf of the Board of Directors
(P. P. Gupta)
Managing Director
(DIN:00055954)

Place : Kolkata
Date : 12-11-2026

प्रातःकाल
www. pratahkal.com

‘स्वच्छ सर्वेक्षण २०२५-२६’ मध्ये नवी मुंबई महानगरपालिका देशात सर्वप्रथम



नवी मुंबई, दि. १२ (वार्ताहर) : ‘स्वच्छ भारत मिशन – शहरी’ अंतर्गत ‘स्वच्छ सर्वेक्षण २०२५-२६’ मध्ये नवी मुंबईने देशातील प्रथम क्रमांकाचे सर्वोत्कृष्ट स्वच्छ शहर ठरण्याचा बहुमान पटकावला असून, सोबतच कचरामुक्त शहराचे सेव्हन स्टार आणि वॉटर प्लस मानांकनही कायम राखले आहे. नवी दिल्लीतील विज्ञान भवनात राष्ट्रपती द्रौपदी मुर्मू यांच्या हस्ते, केंद्रीय गृहनिर्माण व शहरी व्यवहार मंत्री मनोहरलाल खट्टर, राज्यमंत्री तोखन साहू आणि सचिव सत्येंद्र सिंग यांच्या उपस्थितीत महापौर सुजाता पाटील, उपमहापौर दशरथ भगत, आयुक्त डॉ. कैलास शिंदे आणि शहर अभियंता शिरीष आरदवाड यांनी हा पुरस्कार स्वीकारला. यावेळी अतिरिक्त आयुक्त सुनिल पवार व घनकचरा व्यवस्थापन विभाग उपआयुक्त डॉ. अजय गडदे उपस्थित होते. वार्तालापात महापौर, उपमहापौर व आयुक्तांनी या यशात पत्रकार, नागरिक, स्वच्छतामित्र, स्वयंसेवी संस्था, महिला मंडळे व लोकप्रतिनिधींचा मोलाचा वाटा असल्याचे सांगितले; यावेळी आरोग्य समिती सभापती डॉ. जयाजी नाथ उपस्थित होते.

मागील वर्षी नवी मुंबईने देशातील सर्वोत्तम स्वच्छ शहरांच्या सुपर स्वच्छ लीग या विशेष कॅटेगरीत मानांकन प्राप्त केले होते. यावर्षी अधिक उंच झेप घेत देशातील सर्वोत्कृष्ट स्वच्छ शहराचा प्रथम क्रमांकाचा बहुमान पटकाविला आहे. यासोबतच कचरामुक्त शहराचे सर्वोच्च सेव्हन स्टार मानांकन तसेच ओडीएफ कॅटेगरीत सर्वोच्च वॉटर प्लस मानांकन नवी मुंबईने कायम राखले आहे.

शहरातील १०० टक्के कचऱ्यावर शास्त्रीय प्रक्रिया होऊन ओल्या कचऱ्यापासून (३५० टन प्रतिदिन) ‘हरित ब्रँड’ कंपोस्ट व सुक्या कचऱ्यापासून (४०० टन प्रतिदिन) आरडीएफ बनवले जाते. वस्त्रोद्योग मंत्रालय व एसबीआय फाउंडेशनच्या सहकार्याने टीआरएफ पुनर्सूत्र प्रकल्पांतर्गत सीबीडी बेलापूर येथे केंद्रीय वस्त्रोद्योग मंत्री गिरिराज सिंह यांच्या हस्ते थ्रिफ्ट स्टोअरचे उद्घाटन झाले. स्त्री मुक्ती संघटनेच्या सहकार्याने इंदिरा नगर, अडवली गाव व हनुमान नगर येथे झिरो वेस्ट स्लम मॉडेल, कोपरखैरणे येथे ११.४ एकरावर १.३ लाख वृक्षांचे निसर्ग उद्यान, सी अँड डी कचऱ्यापासून पेव्हर ब्लॉक्स, प्रोजेक्ट मुंबईच्या सहकार्याने प्लास्टिकपासून बाके-डस्टबिन निर्मिती आणि स्वच्छता पार्क १.० व २.० द्वारे एक लाखाहून अधिक नागरिकांना शिक्षण दिले जाते.

जलव्यवस्थापनात १९०.८९ दशलक्ष घनमीटर क्षमतेच्या मोरबे धरणातून १,३९८ किमी एससीएडीए नियंत्रित जाळ्याद्वारे पाणीपुरवठा आणि बेलापूरमध्ये अमृत २.० अंतर्गत चोवीस तास पाणी योजना राबवली आहे; तर २६० दशलक्ष लीटर सांडपाण्यावर ७ एसबीआर व ४ टर्शरी प्रकल्पांद्वारे प्रक्रिया करून १७७ किमी पाइपलाइनने ३० टक्क्यांहून अधिक पाण्याचा पुनर्वापर होत असल्याने सहाव्या राष्ट्रीय जल पुरस्कारात प्रथम क्रमांक मिळाला. तसेच युनिफाइड सिटीझन सर्विस पोर्टल, ‘माय एनएमएमसी’ ॲप, व्हॉट्सॲप चॅटबॉट, एआय सहाय्यक आणि २९१ मार्गांवरील २४६ वाहनांवर नजर ठेवणाऱ्या एकात्मिक कमांड अँड कंट्रोल सेंटरमुळे कामकाजात पारदर्शकता आली आहे.

वर्षभरात २,००० हून अधिक एनएसएस विद्यार्थ्यांसह दिवाळे, सारसोळे, वाशी, घणसोली, ऐरोली जेट्टी व डोलाया बीच आदी ठिकाणी खाडी किनारा स्वच्छता, कोपरखैरणे-सानपाडा बाजारपेठांत एकल वापर प्लास्टिकविरोधात कारवाई, नानासाहेब धर्माधिकारी संस्थेच्या सहकार्याने गणेशोत्सवात ५,२०४ किलो निर्माल्य संकलन व २६० कृत्रिम तलाव, विशेष अभियान ६.० अंतर्गत ७७० किलो ई-कचरा संकलन, नमस्ते योजनेत महिलांना पीपीई किट वाटप, मलकापूर, कन्नड, जिंतूर व केजसाठी मार्गदर्शक शहर भूमिका आणि दिवाळीत पहाटे २५० स्वच्छतामित्रांकडून २५ टनांहून अधिक कचरा संकलन असे उपक्रम राबवून नवी मुंबईने देशासमोर आदर्श ठेवला आहे.

PUBLIC NOTICE

A general public notice at large is hereby given for and on behalf of my clients **1] MR. MOHAMMED HANIF MOHAMMED SIDDIQUE AJMERI intending purchaser of Flat No.1-A, Ground Floor, B Wing, in Swapna Co-Op Hsg Sty Ltd, at 145 LBS Marg, Kurla W, Mumbai 400070** from the present owner **MR. MOHAMMED GULAM MOHAMMED IQBAL CHAUDHARY 2] M/S EMAAR REALTY & INFRASTRUCTURE (PAN No.AAKFE8074A) through authorized Partner MR. MOHAMMED HANIF MOHAMMED SIDDIQUE AJMERI intending purchaser of Flat No. A-1, Ground Floor, in Swapna Co-Op Hsg Sty Ltd, at 145 LBS Marg, Kurla W, Mumbai-400070 from the present owner MR. MOHAMMED RAUF HAJI ABDULLA 3] MR. MOHAMMED HASSAN MOHAMMED HANIF AJMERI** intending purchaser of Flat No. B-2, Ground Floor in Swapna Co-Op Hsg Sty Ltd at145 LBS Marg, Kurla W, Mumbai 400070from the present **owner MR. MOHAMMED RAUF HAJI ABDULLA,** the proposed purchasers intends to Purchase the above mentioned flats respectively. Any third person or party or any legal heirs having any claims, title, interest, charge, Lien or objection in respect of sale of the above mentioned Flats shall contact in writing with acknowledgement along with supporting evidence and proof of their claims or objections to Advocate Shaikh Mohammed Asif at B-102, Baitunnoor Building, C.S.T Road, Kurla (W), Mumbai-400070or to the Secretary/managing Committee of Swapna Co-Op Hsg Sty Ltd, at145 LBS Marg, Kurla W, Mumbai 400070, after the completion of 15 days period if any objection or claim is not received from any third person or party or any other legal heirs having any Claim or objections in respect of the above mentioned Flats, it will be deemed to be understood that there is no adverse Claim, or charge or interest of any other person/party or any legal heirs and the Proposed Purchasers will complete the transaction of buying the above mentioned Flats respectively on ownership basis from its respective owners / sellers by executing registered Agreement for **Sale/Sale Deed.**

IN THE COURT OF SMALL CAUSES AT BOMBAY
MARJI APPLICATION NO. 233 OF 2025
IN
APPEAL NO. OF 2025
IN
R.A.E. & R. SUIT NO.1048 OF 2018

Shri. Ramchet Paltu Prajapati,)
Age: 76 years, Occu. Business,)
Adult, Indian Inhabitant,)
Residing at Room No.9, Mamta Prajapati)
Niwas, Shivaji Nagar, Tembi Pada Road,)
Bhandup (West), Mumbai 400 078.) **... Appellant/ Org. Plaintiff**

Versus

1. Shri. TUKARAM LAXMAN MAHADIK,)
Age and Occupation: Not Known,)
An adult, Indian Inhabitant)
Residing at Mansi Apartments,)
Margaon (Manpada), Near Vidya Niketan)
School, Vidya Niketan Marg, Dombivali (E))
2. SHRI NILESH DAHIBAVKAR,)
Full Name, Age: Not known,)
Occ: Rikshaw Driver,)
Residing at Room No.3, Mamta Prajapati)
Niwas, Shivaji Nagar, Tembi Pada Road,)
Bhandup (West), Mumbai - 400 078.)**...Respondents/ Org. Defendants**

To,
The Respondents abovenamed,

WHEREAS, Appellant /(Original Plaintiff) abovenamed has taken out Application dated 10th October 2025 i.e. MARJI APPLICATION NO. 233 OF 2025 IN APPEAL NO. OF 2025 IN R. A. E & R. SUIT NO. 1048 OF 2025 against the Respondents (Original Defendants) praying that the delay of 95 day in the filing of the Appeal be condoned in the interest of justice and for such other and further reliefs, as prayed in the said Application.

YOU ARE hereby warned to appear before the Hon'ble Chief Judge Presiding over Court Room No. 1, 3rd floor, Old Building, Court of Small Causes, Lokmanya Tilak Marg, Mumbai - 400 002, in person or by authorized Pleader duly instructed on the **19th November, 2026 at 2.45 p.m.** to show cause against the Application, failing wherein, the said Application will be heard and determined Ex-parte.

You may obtain the copy of said Application from Court Room No. 1 of this Court.

Given under seal of the Court, this 13th day of October, 2026

Court Stamp

Registrar

ए. के. कॅपिटल सर्व्हिसेस लिमिटेड

बिल्डिंग बॉन्ड्स

नोंदणीकृत कार्यालयः ६०३, ६ वा मजला, विंडसर, सीएसटी रोडच्या जवळ, कलिना, सांताक्रूझ (पूर्व), मुंबई - ४०० ०९८
दूरध्वनीः ९१(०२२) ६७५४ ६५०० | फॅक्सः ९१(०२२) ६६१० ०५९४ |
ईमेलः compliance@akgroup.co.in वेबसाईटः www.akgroup.co.in |
सीआयएनः L74899MH1993PLC274881

रेकॉर्ड डेटची नोटीस

सेबी (लिस्टिंग ऑब्लिगेशन्स अँड डिस्क्लोजर रिक्वायरमेंट्स) नियम, २०१५ च्या नियम ४२ आणि इतर लागू नियमांनुसार असल्यास, संचालक मंडळाने गुरुवार, १२ नोव्हेंबर २०२६ रोजी झालेल्या त्यांच्या बैठकीत, पूर्ण भरलेल्या इक्विटी शेअरवर १८०% दराने (प्रत्येकी इक्विटी शेअरचे दर्शनी मूल्य रु. १०/-) रु. १८/- प्रति इक्विटी शेअर असा आर्थिक वर्ष २०२६-२७ साठी दुसरा अंतरीम लाभांश जाहीर केला आहे आणि कंपनीच्या ज्या इक्विटी भागधारकांना हा दुसरा अंतरीम लाभांश मिळण्याचा अधिकार असेल त्यांची नावे निश्चित करण्यासाठी बुधवार, १८ नोव्हेंबर २०२६ ही रेकॉर्ड डेट म्हणून निश्चित केली आहे.

सदर नोटीस बीएसईच्या वेबसाईटवर (www.bseindia.com) आणि कंपनीच्या वेबसाईटवर (www.akgroup.co.in) देखील उपलब्ध आहे.

ए. के. कॅपिटल सर्व्हिसेस लिमिटेड करिता
सही/-
ए. के. मित्तल
व्यवस्थापकीय संचालक
(डीआयएनः 00698377)

दिनांकः १२ नोव्हेंबर २०२६
ठिकाणः मुंबई

रोज मर्क लिमिटेड

सीआयएनः L93190MH1985PLC035078
नोंदणीकृत कार्यालयः १५/बी/४, न्यू सायन सीएचएस, एसआयईएस कॉलेज, डी मार्टच्या मागे, सायन पश्चिम, मुंबई ४०००२२

३० सप्टेंबर, २०२६ रोजी संपलेल्या तिमाही आणि अर्धवर्षासाठीच्या अलेखापरीक्षित वित्तीय निकालांचा उतारा

(प्रति शेअर मिळकत वगळता रु. लाखांत)

अ. क्र.	तपशील	स्टँडअलोन						एकत्रित					
		संपलेली तिमाही			संपलेले अर्धवर्ष		संपलेले वर्ष	संपलेली तिमाही			संपलेले अर्धवर्ष		संपलेले वर्ष
		३०.०९.२०२६ (अलेखापरीक्षित)	३०.०६.२०२६ (अलेखापरीक्षित)	३०.०९.२०२५ (अलेखापरीक्षित)	३०.०९.२०२६ (अलेखापरीक्षित)	३०.०९.२०२५ (अलेखापरीक्षित)	३१.०३.२०२६ (लेखापरीक्षित)	३०.०९.२०२६ (अलेखापरीक्षित)	३०.०६.२०२६ (अलेखापरीक्षित)	३०.०९.२०२५ (अलेखापरीक्षित)	३०.०९.२०२६ (अलेखापरीक्षित)	३०.०९.२०२५ (अलेखापरीक्षित)	३१.०३.२०२६ (लेखापरीक्षित)
१	ऑपरेशन्समधील एकूण उत्पन्न (निव्वळ)	८२.४२	१६३.९५	७४.५७	२४६.३७	१४६.१३	६१९.१६	२,९८२.६०	२,७९६.०७	१,७४८.९६	५,७७८.६७	३,९६३.९७	८,८८३.६६
२	कर आणि अपवादात्मक बाबींपूर्वीचा निव्वळ नफा	१.२५	६१.४३	१.०७	६२.६८	८.४१	५३.८६	६४४.२७	५६१.७९	३५८.२३	१,२०६.०६	९८९.०९	१,८०१.२६
३	करानंतरचा निव्वळ नफा	०.९३	४५.९७	०.८९	४६.९०	२.१८	३५.२८	१९६.२२	१९८.२४	१०७.८९	३९४.४६	२९३.३४	५६७.७०
४	कालावधीसाठी एकूण सर्वसमावेशक उत्पन्न	-	-	-			-	-	-	-			-
५	भरणा झालेले इक्विटी शेअर भांडवल	७८८.६०	६६३.२६	५५३.७३	७८८.६०	५५३.७३	५९४.७६	७८८.६०	६६३.२६	५५३.७३	७८८.६०	५५३.७३	५९४.७६
६	(प्रत्येकी रु. १०/- दर्शनी मूल्य)												
	प्रति शेअर मिळकत (प्रत्येकी रु. १०/-)												
	अ) बेसिक (रु.)	०.०१	०.६९	०.०२	०.५९	०.०४	०.५९	२.४९	२.९९	१.९५	५.००	५.३०	९.५४
	ब) डायल्युटेड (रु.)	०.०१	०.६९	०.०२	०.७०	०.०४	०.५०	२.९३	२.९९	१.९५	५.९०	५.३०	८.०४

टीपः
१. हे निकाल सुधारित कंपनी (भारतीय लेखा मानके) नियम, २०१५ सह एकत्रित वाचल्या जाणाऱ्या कंपनी कायदा, २०१३ च्या कलम १३३ अंतर्गत विहित केलेल्या भारतीय लेखा मानके (“इंड एएस” ३४ इंटरिम फायनान्शियल रिपोर्टिंग म्हणून संदर्भित) नुसार तयार करण्यात आले आहेत.
२. ३० सप्टेंबर, २०२६ रोजी संपलेल्या तिमाही आणि अर्धवर्षासाठीच्या कंपनीच्या वरील अलेखापरीक्षित वित्तीय निकालांचे ऑडिट कमिटीने पुनरावलोकन केले आहे आणि १२ नोव्हेंबर, २०२६ रोजी झालेल्या त्यांच्या संबंधित बैठकांमध्ये संचालक मंडळाने त्यांना मान्यता दिली आहे. कंपनीच्या वैधानिक लेखापरीक्षकांनी या वित्तीय निकालांचे मर्यादित पुनरावलोकन केले आहे आणि त्यावर असंशोधित पुनरावलोकन निष्कर्ष जारी केला आहे.
३. वैधानिक लेखापरीक्षकांनी ३०/०९/२०२६ रोजी संपलेल्या तिमाहीसाठी कंपनीच्या अलेखापरीक्षित निकालांचे मर्यादित पुनरावलोकन पूर्ण केले आहे.
४. कंपनीचा एकच अहवाल देण्यायोग्य व्यवसाय विभाग आहे. त्यामुळे, भारतीय लेखा मानक १०८ - “ऑपरेटिंग सेगमेंट्स” च्या आवश्यकतांनुसार विभागवार प्रकटीकरणासाठी कोणतीही वेगळी माहिती दिलेली नाही.
५. तुलनात्मक बनवण्यासाठी आवश्यक तिथे मागील संबंधित कालावधीच्या आकडेवारीची पुनर्रचना/पुनर्वर्गीकरण करण्यात आले आहे.

संचालक मंडळासाठी आणि त्यांच्या वतीने
सही/-
वैशाली पारकर कुमार
व्यवस्थापकीय संचालक

ठिकाणः मुंबई
दिनांकः १२ नोव्हेंबर, २०२६

ए. के. कॅपिटल सर्व्हिसेस लिमिटेड

बिल्डिंग बाँड्स

नोंदणीकृत कार्यालयः ६०३, ६वा मजला, विंडसर, सीएसटी रोडजवळ, कलिना, सांताक्रूझ (पूर्व), मुंबई - ४०० ०९८
दूरध्वनीः ९१(०२२) ६७५४ ६५०० | फॅक्सः ९१(०२२) ६६१००५९४ | ई-मेलः compliance@akgroup.co.in | वेबसाईटः www.akgroup.co.in | सीआयएन : L74899MH1993PLC274881

३० सप्टेंबर, २०२६ रोजी संपलेल्या तिमाही आणि सहामाहीच्या अलेखापरीक्षित स्टँडअलोन आणि एकत्रित आर्थिक निकालांचा गोषवारा

अ. क्र.	तपशील	स्टँडअलोन संपलेली तिमाही ३०-०९-२०२६ (अलेखापरीक्षित)	स्टँडअलोन संपलेली तिमाही ३०-०६-२०२६ (अलेखापरीक्षित)	स्टँडअलोन संपलेली तिमाही ३०-०९-२०२५ (अलेखापरीक्षित)	स्टँडअलोन संपलेली सहामाही ३०-०९-२०२६ (अलेखापरीक्षित)	स्टँडअलोन संपलेली सहामाही ३०-०९-२०२५ (अलेखापरीक्षित)	स्टँडअलोन संपलेले वर्ष ३१-०३-२०२६ (लेखापरीक्षित)	एकत्रित संपलेली तिमाही ३०-०९-२०२६ (अलेखापरीक्षित)	एकत्रित संपलेली तिमाही ३०-०६-२०२६ (अलेखापरीक्षित)	एकत्रित संपलेली तिमाही ३०-०९-२०२५ (अलेखापरीक्षित)	एकत्रित संपलेली सहामाही ३०-०९-२०२६ (अलेखापरीक्षित)	एकत्रित संपलेली सहामाही ३०-०९-२०२५ (अलेखापरीक्षित)	एकत्रित संपलेले वर्ष ३१-०३-२०२६ (लेखापरीक्षित)
१	कामकाजातून मिळालेले एकूण उत्पन्न (निव्वळ)	३,६५४.८०	२,७८३.९७	६,५५०.५२	६,४३८.७७	१०,०२२.८०	१८,५०९.७८	१३,३३७.९१	१३,९७१.८०	१५,४०८.९६	२७,३०१.९५	२८,८४३.७०	५७,१९२.२३
२	कालावधीसाठी निव्वळ नफा/ (तोटा) (कर, अपवादात्मक आणि/किंवा असाधारण बाबींपूर्वी)	२,०२१.३४	९६८.६४	२,५०९.६९	२,९८९.९८	३,५४१.९३	७,३११.२७	३,९८७.१०	४,१०५.९७	४,११४.५१	८,१०१.६१	७,२९५.१९	१५,३२८.९३
३	कालावधीसाठी करापूर्वी निव्वळ नफा/ (तोटा) (अपवादात्मक आणि/किंवा असाधारण बाबींनंतर)	२,०२१.३४	९६८.६४	२,५०९.६९	२,९८९.९८	३,५४१.९३	७,३११.२७	३,९८७.१०	४,१०५.९७	४,११४.५१	८,१०१.६१	७,२९५.१९	१५,३२८.९३
४	कालावधीसाठी करानंतर निव्वळ नफा/(तोटा) (अपवादात्मक आणि/किंवा असाधारण बाबींनंतर)	१,७७९.८३	८०१.४३	१,९९३.८७	२,५८१.२६	२,७७७.१९	६,१५८.९२	३,१७८.३२	२,८२६.९५	३,०९१.०८	६,००५.२७	५,४८१.६४	११,४०४.४८
५	कालावधीसाठी एकूण सर्वसमावेशक उत्पन्न [कालावधीसाठी नफा/(तोटा) (करानंतर) आणि इतर सर्वसमावेशक उत्पन्न (करानंतर) मिळून]	१,७६७.७६	८०४.५५	१,९७८.९४	२,५७२.३१	२,७७८.६७	६,१६९.०९	३,१३४.३२	२,८४१.९६	३,०५७.४४	५,९७६.२८	५,४६५.२८	११,३९३.८७
६	भरणा झालेले इक्विटी शेअर भांडवल	६६०.००	६६०.००	६६०.००	६६०.००	६६०.००	६६०.००	६६०.००	६६०.००	६६०.००	६६०.००	६६०.००	६६०.००
७	राखीव निधी (पुनर्मूल्यांकन राखीव निधी वगळून)	–	–	–	–	–	५२,०५५.०७						१,०३,९८१.१०
८	रोखे प्रीमियम खाते	३,४४०.००	३,४४०.००	३,४४०.००	३,४४०.००	३,४४०.००	३,४४०.००	४,२५४.५२	४,२५४.५२	४,२५४.५२	४,२५४.५२	४,२५४.५२	४,२५४.५२
९	निव्वळ मूल्य	५३,५१९.६२	५३,०४३.३८	५१,८३२.६५	५३,०४३.३८	५१,८३२.६५	५२,७१५.०७	१,१६,७६५.०६	१,१५,८८७.७५	१,०५,६१५.५४	१,१६,७६५.०६	१,०५,६१५.५४	१,१३,१७२.९८
१०	भरणा झालेले कर्ज भांडवल/ थकीत कर्ज	४४,८१४.२६	२६,२४०.८९	७१,५१७.९७	४४,८१४.२६	७१,५१७.९७	५०,४२६.००	२,९९,७९१.५७	२,९४,४३५.८२	३,२६,३५०.६७	२,९९,७९१.५७	३,२६,३५०.६७	३,०८,८३७.८९
११	थकीत विमोचनीय प्राधान्य शेअर्स	निरंक						निरंक					
१२	कर्ज समभाग गुणोत्तर	०.८४	०.४९	१.३८	०.८४	१.३८	०.९६	२.५७	२.५४	३.०९	२.५७	३.०९	२.७३
१३	प्रति शेअर प्राप्ती (असाधारण बाबींपूर्वी) (सुरू असलेल्या आणि खंडित कामकाजासाठी) (प्रत्येकी रु. १०/- ची) मूळ (रु. मध्ये) (वार्षिकीकृत नाही)	२६.९७	१२.१४	३०.२१	३९.११	४२.०८	९३.३२	४६.३४	४१.२०	४५.६५	८७.५४	८०.६५	१६७.२०
	सौम्यीकृत (रु. मध्ये) (वार्षिकीकृत नाही)	२६.९७	१२.१४	३०.२१	३९.११	४२.०८	९३.३२	४६.३४	४१.२०	४५.६५	८७.५४	८०.६५	१६७.२०
१४	प्रति शेअर प्राप्ती (असाधारण बाबींनंतर) (सुरू असलेल्या आणि खंडित कामकाजासाठी) (प्रत्येकी रु. १०/- ची) मूळ (रु. मध्ये) (वार्षिकीकृत नाही)	२६.९७	१२.१४	३०.२१	३९.११	४२.०८	९३.३२	४६.३४	४१.२०	४५.६५	८७.५४	८०.६५	१६७.२०
	सौम्यीकृत (रु. मध्ये) (वार्षिकीकृत नाही)	२६.९७	१२.१४	३०.२१	३९.११	४२.०८	९३.३२	४६.३४	४१.२०	४५.६५	८७.५४	८०.६५	१६७.२०
१५	भांडवल विमोचन राखीव निधी	लागू नाही						लागू नाही					
१६	डिबेंचर विमोचन राखीव निधी	लागू नाही						लागू नाही					
१७	कर्ज सेवा कव्हरेज गुणोत्तर	०.६२	०.०८	०.४४	०.६०	०.३४	०.२६	०.३७	०.२३	०.५२	०.३०	०.४१	०.३२
१८	व्याज सेवा कव्हरेज गुणोत्तर	३.८५	२.०३	३.०३	२.८१	२.३५	२.४९	१.७४	१.७०	१.७०	१.७२	१.६१	१.६५

टीपः १. वरील माहिती ही सेबी (लिस्टिंग ऑब्लिगेशन्स अँड डिस्क्लोजर रिक्वायरमेंट्स) नियम, २०१५ च्या नियम ५२(४) सह वाचल्या जाणाऱ्या नियम ३३ अंतर्गत स्टॉक एक्स्चेंजकडे दाखल करण्यात आलेल्या ३० सप्टेंबर, २०२६ रोजी संपलेल्या तिमाही आणि सहामाहीच्या तिमाही आर्थिक निकालांच्या तपशीलवार स्वरूपाचा एक गोषवारा आहे.
२. आर्थिक निकालांचे संपूर्ण स्वरूप बीएसईची वेबसाईट www.bseindia.com वर आणि कंपनीची वेबसाईट www.akgroup.co.in वर उपलब्ध आहे आणि खालील क्विक रिस्पॉन्स (क्युआर) कोड स्कॅन करून देखील मिळवता येऊ शकतेः

दिनांकः नोव्हेंबर १२, २०२६
ठिकाणः मुंबई

ए. के. कॅपिटल सर्व्हिसेस लिमिटेड करिता
सही/-
ए. के. मित्तल
व्यवस्थापकीय संचालक
डीआयएनः 00698377

फॉर्म जी
(आवृत्ती २)
पुणे येथे “कन्फेक्शनरी आणि खेळण्यांच्या उद्योगांसाठी प्लास्टिक घटक/प्रचारात्मक वस्तू” मध्ये कार्यरत असलेल्या “सीएमपी युरो टेक्नोप्लास्ट प्रायव्हेट लिमिटेड” साठी “स्वारस्य प्रकटीकरणासाठी” आमंत्रण (इन्सॉल्व्हन्सी अँड बँकरप्टसी बोर्ड ऑफ इंडिया (इन्सॉल्व्हन्सी रिझोल्युशन प्रोसेस फॉर कॉर्पोरेट पर्सन्स) रेग्युलेशन्स, २०१६ च्या नियम ३६ए(१) अंतर्गत)

अ. क्र.		संबंधित तपशील
१.	पॅन आणि सीआयएन/एलएलपी क्रमांकासह कॉर्पोरेट डेब्टरचे नाव	**कॉर्पोरेट डेब्टर** - सीएमपी युरो टेक्नोप्लास्ट प्रायव्हेट लिमिटेड **पॅन क्र.**- AAFCC5010Q **सीआयएन क्र.** U25203MH2013PTC250785
२.	नोंदणीकृत कार्यालयाचा पत्ता	**नोंदणीकृत कार्यालयः** दुकान क्र. १०, प्लॉट क्र. ६२, अग्रवाल ट्रेड सेंटर, सेक्टर ११, सीबीडी बेलापूर, ठाणे, महाराष्ट्र ४००६१४, भारत.
३.	वेबसाइटचा यूआरएल	**https://cmpeurotechnoplast.sumedhamanagement.com/**
४.	बहुतांश स्थिर मालमत्ता स्थित असलेल्या ठिकाणाचा तपशील	सीएमपी युरो टेक्नोप्लास्ट प्रायव्हेट लिमिटेड इंदापूर पत्ताः प्लॉट क्र. ए ९९ एमआयडीसी क्षेत्र, लोणी देवकर एमआयडीसी इंदापूर, ता. इंदापूर, जि. पुणे, पिनकोड ४१३१३२.
५.	मुख्य उत्पादनांची/सेवांची स्थापित क्षमता	**प्लॅंट साइट खालील उपकरणांनी सुसज्ज आहेः** • १०० ते १५० टनांपर्यंतचे प्लास्टिक साहित्य मोल्डिंग करण्यासाठी तीन शिफ्टच्या आधारावर २८ मशीन्स • ४ ते ६ रंगांपर्यंत रोटेटिंग बेल्टसह १२ पॅड-प्रिंटिंग मशीन्स • रोटरी टेबलसह १६ वेल्डिंग मशीन्स • ३ डिझेल जनरेटर काला जेनसेट (२*२०० केव्हीए + १*२५० केव्हीए) सह २४/७ काम करण्याची क्षमता
६.	मागील आर्थिक वर्षात विकल्या गेलेल्या मुख्य उत्पादनांचे/सेवांचे प्रमाण आणि मूल्य	३१ मार्च २०२५ रोजी वस्तूंची विक्री आयएनआर ३,८३,७६,३२५/- आर्थिक वर्ष २०२१-२२ मध्ये, याने एकूण ३८,७०,००,००० प्लास्टिक घटकांसाठी ८,५५,००,००० संपूर्ण सरप्रायजेस (खेळणी) तयार केली. आर्थिक वर्ष २०१८-१९ मध्ये सर्वात जास्त १४८.४ दशलक्ष युनिट्स.
७.	कर्मचाऱ्यांची/कामगारांची संख्या	लागू नाही
८.	दोन वर्षांची शेवटची उपलब्ध वित्तीय विवरणे (शेड्युलसह), धनकोंची यादी यासह पुढील तपशील या यूआरएलवर उपलब्ध आहेतः	कॉर्पोरेट डेब्टरबद्दल पुढील तपशील किंवा कोणतीही अतिरिक्त माहिती रिझोल्युशन प्रोफेशनलकडून प्रदान केलेल्या ईमेल पत्त्याद्वारे मिळवता येईलः **ip.cmpeurotechnoplastpvtltd@gmail.com**
९.	कोडच्या कलम २५(२)(एच) अंतर्गत रिझोल्युशन अर्जदारांसाठी पात्रता या यूआरएलवर उपलब्ध आहेः	ही माहिती रिझोल्युशन प्रोफेशनलकडून ईमेलद्वारे मिळवता येईलः **ip.cmpeurotechnoplastpvtltd@gmail.com**
१०.	स्वारस्य प्रकटीकरण प्राप्त होण्याची अंतिम तारीख	२८-११-२०२६
११.	संभाव्य रिझोल्युशन अर्जदारांच्या तात्पुरत्या यादीच्या वितरणाची तारीख*	०८-१२-२०२६
१२.	तात्पुरत्या यादीवरील आक्षेप सादर करण्याची अंतिम तारीख	१३-१२-२०२६
१३.	संभाव्य रिझोल्युशन अर्जदारांच्या अंतिम यादीच्या वितरणाची तारीख	२३-१२-२०२६
१४.	माहिती ज्ञापन, मूल्यांकन मॅट्रिक्स आणि संभाव्य रिझोल्युशन अर्जदारांना रिझोल्युशन प्लॅनसाठीच्या विनंतीच्या वितरणाची तारीख	२८-१२-२०२६ (पात्र पीआरए कडून नॉन-डिस्क्लोजर अग्रीमेंट प्राप्त होण्याच्या अधीन)
१५.	रिझोल्युशन प्लॅन सादर करण्याची अंतिम तारीख	२७-०१-२०२७
१६.	स्वारस्य प्रकटीकरण सादर करण्यासाठी प्रक्रियेचा ईमेल आयडी	**ip.cmpeurotechnoplastpvtltd@gmail.com**
१७.	एमएसएमई म्हणून कॉर्पोरेट डेब्टरच्या नोंदणी	कॉर्पोरेट डेब्टरची सूक्ष्म, लघु आणि मध्यम उद्योग मंत्रालयाकडे नोंदणी झालेली आहे. **यूएएम क्र.:** MH18B0000808

***हे नमूद केले जाते की ०९.१०.२०२६ च्या फॉर्म जी (आवृत्ती १) नुसार, संभाव्य रिझोल्युशन अर्जदारांची तात्पुरती यादी ०३.११.२०२६ रोजी जारी करण्यात आली आहे, ते पीआरए त्यांच्या संबंधित पात्रतेच्या आधारावर फॉर्म जी (आवृत्ती २) चा भाग राहतील.**

पुढील माहितीसाठी, कॉर्पोरेट डेब्टरच्या **https://cmpeurotechnoplast.sumedhamanagement.com/** या वेबसाइटवर उपलब्ध असलेल्या स्वारस्य प्रकटीकरण प्रक्रिया दस्तऐवजाचा संदर्भ घ्या किंवा संबंधित तारखा आणि सविस्तर स्वारस्य प्रकटीकरणासाठी **ip.cmpeurotechnoplastpvtltd@gmail.com** वर ईमेल पाठवा.

श्री. बिजय मुरमुरिया
प्राधिकृत इन्सॉल्व्हन्सी प्रोफेशनल
सुमेधा मॅनेजमेंट सोल्युशन्स प्रायव्हेट लिमिटेड (आयपीई)
आयबीबीआय नोंदणी क्र.: **IBBI/IPE-0020/IPA-1/2022-23/50023**
एएफए- **AA1/50023/02/311226/20067**
वैधता ३१.१२.२०२६ पर्यंत
आयबीबीआयकडे नोंदणीकृत पत्ताः २बी, गीतांजली अपार्टमेंट, ८बी, मिडलटन स्ट्रीट, कोलकाता- ७०००७१
आयबीबीआयकडे नोंदणीकृत ईमेल आयडीः **info@sumedhamanagement.com**
रिझोल्युशन प्रोफेशनल सीएमपी युरो टेक्नोप्लास्ट प्रायव्हेट लिमिटेडच्या प्रकरणात
वेबसाइटः **https://cmpeurotechnoplast.sumedhamanagement.com/**
प्रक्रिया ईमेल आयडीः **ip.cmpeurotechnoplastpvtltd@gmail.com**

ठिकाणः कोलकाता
दिनांकः १३.११.२०२६

Change Of Name

I HAVE CHANGED MY NAME FROM DEEPA JAYA POOJARI, TO. DEEPA JAYA PUJARI, AS PER DOCUMENTS

I HAVE CHANGED MY NAME FROM VALI MOHAMED ABDUL RAZAQ ADWANI TO VALI MOHAMMED ABDUL RAZAK ADWANI AS PER DOCUMENTS

I HAVE CHANGED MY NAME FROM SAIMA VALI MOHAMED ADWANI TO SAYMA VALI MOHAMMED ADWANI AS PER DOCUMENTS

I HAVE CHANGE MY NAME FROM ANKITRAJ RAKESH KUMAR JHA TO ANKITRAJ RAKESHKUMAR JHA AS PER DOCUMENTS

I HAVE CHANGED MY NAME FROM JINAL JAYANTILAL BHANUSHALI TO JINAL DINESH BHANUSHALI AS PER DOCUMENTS

I HAVE CHANGED MY NAME FROM DINESH JETHALA BHANUSHALI TO DINESH JETHALAL BHANUSHALI AS PER DOCUMENTS

Change Of Name

I AM CHANGING MY NAME FROM ATA-UR-RAHMAN MOHHMED ISMAIL PATEL TO ABDUL REHMAN MOHAMMED ISMAIL SHAIKH FOR PASSPORT ISSUANCE.

I AM CHANGING MY NAME FROM USMAN MATWANKAR / USMAN FAKIRA MATWANKAR TO USMAN FAKIRA MATVANKAR FOR PASSPORT ISSUANCE.

I, NARESH KUMAR KHARE HAVE CHANGED MY NAME FROM NARESH KUMAR BALMIKI TO NARESH KUMAR KHARE AS PER GAZETTE REGN. NO. M-26369743

I HAVE CHANGED MY NAME FROM SUPARNA JAGDISH JADHAV TO SARAH AFSAR SHAIKH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM BHARTI JANARTHAN PARAB TO SULBHA LAXMAN SAWANT AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM SHWETA VARMA TO SHWETA BHAGAT AS PER DOCUMENTS.

Change Of Name

I HAVE CHANGED MY NAME FROM SHITAL ASHOK BRID TO SHITAL JAYESH JADHAV AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM KISHOR KUMAR MAHISHWARI TO KISHOR MALANI AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM RIYAZ SHAIKH TO RIYAZ AHMED NIYAZ AHMED SHAIKH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM RIYAZ SHAIKH TO RIYAZ AHMED NIYAZ AHMED SHAIKH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM SHIRIN TO SHIRINBANO SAMEER KHAN AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM RASHIDA SHAIKH TO RASHIDA KHATOON SHAIKH AS PER DOCUMENTS.

Change Of Name

I HAVE CHANGED MY NAME FROM MOHAMMAD SUHAIL ANSARI TO SUHAIL AJAZ ANSARI AS PER DOCUMENT.

I HAVE CHANGED MY NAME FROM ASDULAHA TO ASDULLAH MOHD SAMI KHAN AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM ARCHANA TO ARCHANA BHAROSILAL MEENA AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM SHAIKH SAHEEBBI TO SAHEBBI MOHAMMED KHAJA SHAIKH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM SHAIKH KHAJA TO MOHAMMED KHAJA SHAIKH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM JOSHUA C STEPHEN TO JOSHUA STEPHEN NADAR AS PER GOVT. OF MAHARASHTRA GAZZTTE NO. (M-26440505).

Change Of Name

I HAVE CHANGED MY NAME FROM JEREMIAH C STEPHEN NADAR TO JEREMIAH STEPHEN NADAR AS PER GOVT. OF MAHARASHTRA GAZZTTE NO. (M-26440514).

I HAVE CHANGED MY NAME FROM JULIA C STEPHEN NADAR TO JULIA STEPHEN NADAR AS PER GOVT. OF MAHARASHTRA GAZZTTE NO. (M-26440512).

I HAVE CHANGED MY NAME FROM ZAKIR GULAB TAMBOLI TO JAKIR GULAB TAMBOLI AS PER GOVT. OF MAHARASHTRA GAZETTE NO. - (M-26433187).

I HAVE CHANGED MY NAME FROM SANA PARVEEN AB. HAMEED SK. / SANA PARVEEN AB HAMID SK TO SEKH SANA PARVEEN ABDUL HAMEED SHAIKH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM ZAINAB BI TO JAINABABI ABDUL HAMID SHAIKH AS PER DOCUMENTS.

Change Of Name

I HAVE CHANGED MY NAME FROM FARIDA BEGUM AHMED TO FARIDA BEGUM AHMED SHAIKH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM OLD NAME. RABAB MOHSIN DALAL TO NEW NAME “ RABAB MOIZ BOHRA “ AS PER DOCUMENT MUMBAI. FROM 13 NOVEMBER - 2026

I HAVE CHANGED MY NAME FROM SANTOSH GORE... TO SANTOSH ANANDRAO GORE AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM SINGH AMARJEET DAYAL SINGH TO AMARJEET DAYAL SINGH RATAN AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM SEEMA PRAKASH TORANKAR TO SHAMA SAMEER SHAIKH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM NASREEN FATIMA (OLD NAME) TO NASREEN MOHAMMED ZAKIR QURESHI (NEW NAME) AS PER THE DOCUMENTS.

Change Of Name

I HAVE CHANGED MY NAME FROM ASMA TO ASMA BEGUM SIRAJ MIYA SAYYED AS PER DOCUMENTS.

I AM CHANGING MY NAME FROM AJAYKUMAR VISHWAKARMA TO AJAY S VISHWAKARMA / AJAY SHIVDHANI VISHWAKARMA AS PER DOCUMENTS

I AM CHANGING MY NAME FROM SUPARNA JAGDISH JADHAV TO SARAH AFSAR SHAIKH AS PER DOCUMENTS

I AM CHANGING MY NAME FROM AARYAN RAJESHKUMAR DUBEY TO AARYAN RAJESH DUBEY AS PER DOCUMENTS

I AM CHANGING MY NAME FROM KASTURI MISHRA TO KASTURI ANIL KUMAR MISHRA AS PER DOCUMENTS

I HAVE CHANGED MY NAME FROM GHAZALA ISHAQ AHMED TO GAZALA ISHAQ AHMED ABBASI AS PER DOCUMENTS.

Change Of Name

I HAVE CHANGED MY NAME FROM ANSARI MOH AZAM ALTAF AHD TO MOHD AZAM ALTAF AHMED ANSARI AS PER DOCUMENTS

I HAVE CHANGED MY NAME FROM ANSARI ALTAF TO ALTAF AHMED BADRUDDIN ANSARI AS PER DOCUMENTS

I HAVE CHANGED MY NAME FROM SUBHEESHA ASHOK SHETTY TO SUBHEESHA SHETTY

I HAVE CHANGED MY NAME FROM ASMITA JAYPRAKASH YADAV TO ASMITA NEERAV YADAV AS PER MAHARASHTRA GOVERNMENT GAZZATE NO M- 26407761

I HAVE CHANGED MY NAME FROM MITUL JASVANT SHAH TO MITUL JASWANTLAL SHAH AS PER DOCUMENT

जाहिरात छोटी
प्रसिद्धी मोठी